CENTRAL ELECTRICITY REGULATORY COMMISSION **NEW DELHI**

Petition No.139/2012 (Suo-motu)

Coram

- 1. Dr. Pramod Deo, Chairperson
- 2. Shri S.Jayaraman, Member
- 3. Shri V.S.Verma, Member
- 4. Shri M.Deena Dayalan, Member

DATE OF HEARING: 10.7.2012

DATE OF ORDER: 20.7.2012

In the matter of

Non-compliance of para 18 of order dated 22.9.2011 in Adjudication Case No. 3/2010 by Power Development Department, Jammu and Kashmir.

And

In the matter of

Power Development Department, Jammu and Kashmir Secretary, Power Development Department, Jammu and Kashmir

Respondents

Following were present:

Shri Sudhansu Pandey, Principal Secretary, J & K Shri Krishanu Adhikari, Advocate for the respondents Shri Vikas Sharma, PDD, J & K Shri H.K.Chawala, NRLDC Miss Jyoti Prasad, NRLDC

ORDER

It was noticed that Power Development Department, Jammu and Kashmir has not paid the penalty of ₹ one lakh for each of the six instances of non-compliance of the message by NRLDC, which was payable by 22.10.2011

despite issue of reminder dated 8.2.2012.

2. The Commission in its order dated 9.7.2012 had observed as under:

We direct the Second respondent to appear before us on the next date

of hearing to explain the reasons for non-compliance with our orders dated

22.9.2011 and 8.6.2012."

3. Shri Sudhansu Pandey, Principal Secretary, Power Development

Department, State of Jammu and Kashmir appeared before the Commission

on 10.7.2012 as directed. Shri Pandey submitted that penalty imposed by the

Commission in order dated 22.9.2011 in Adjudication Case No. 7/2010 has

been paid. On being pointed by the staff of the Commission that penalty

amount has not been received, Shri Pandey submitted that he would clarify

with the Finance Department of the State Government and ensure that

penalty amount is remitted.

4. We direct the staff of the Commission to list the petition for further directions

after a period of 15 days if the penalty amount is not received by that time.

Sd/sd/sd/sd/-

(S.JAYARAMAN) (Dr. PRAMOD DEO) (M.DEENA DAYALAN) (V.S.VERMA)

MEMBER MEMBER MEMBER **CHAIRPERSON**